

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3522
(To be answered on the 10th August 2023)**

POLICY FOR TAKING PHOTOGRAPHS INSIDE THE PLANE

3522. SHRI A.K.P. CHINRAJ

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that bloggers are allowed to take video inside the plane and upload the same on social media and if so, the details thereof; and**
(b) whether the Government has formulated any policy regarding taking video and photographs inside the plane in concerning right of privacy of passengers and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (b): Passengers travelling in an aircraft engaged in scheduled air transport services may take photographs from inside an aircraft while in flight and while landing, take off and on ground at civil aerodromes. However, this permission is not applicable when an aircraft is landing, taking off or on ground at a defence aerodrome as per Directorate General of Civil Aviation Aeronautical Information Services (AIC 7/2004) order no. 9/12/2003-IR dated 09th December, 2004.
